GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA STARRED QUESTION NO. *318 TO BE ANSWERED ON: 16.03.2020

GRANTS IN AID TO TRIFED

*318 SHRI VISHNU DAYAL RAM:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the details of the grants in aid provided to the Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) and the State Tribal Development Cooperative Corporations/Federations under the Scheme of 'Institutional support for Development and Marketing of Tribal Products/Produce' during each of the last three years and the current year till date;
- (b) the status of implementation of the 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP' scheme; and
- (c) its success in providing social safety to MFP gatherers?

ANSWER

MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA)

(a) to (c): A Statement is laid down on the Table of the House.

Statement referred to in parts (a) to (c) of the Lok Sabha Starred Question No. *318 for 16.03.2020 regarding "Grants-in-Aid to TRIFED".

(a) The details of grants in aid provided to the Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) and the State Tribal Development Cooperative Corporations/Federations under the Scheme of 'Institutional support for Development and Marketing of Tribal Products/Produce' during last three years and the current year are at **Annexure 1**.

(b) The Scheme is implemented through a State level agency (SLA) appointed by the State Govt. The Ministry of Tribal Affairs, Govt. of India provides fund to the SLA for procurement of MFP items and also for creation of infrastructure and modernization of Haats in the ratio of 75:25 Central and State shame respectively. Loss, if any, is also shared by Centre and State in the ratio of 75:25. Presently, the scheme has coverage of 49 MFPs and is applicable to all states. The scheme being demand driven, funds are released as per requirement. Details of grants released during last three years and current year at **Annexure 2**.

(c) During 2014-15 to 2018-19, State Implementing Agencies have procured MFP items of the value of Rs. 133.68 Crore. Further, 35,180 beneficiaries have also been imparted MFP development training on scientific collection, harvesting, storage, grading techniques, value addition etc. on the MFPs.From 2019-20, the scheme was modified and a component of establishment of VanDhan Kendra was incorporated under VanDhanYojna (VDY).Under the scheme Rs. 136.08 Crores has been sanctioned for establishment of 928 VDVK. The details of Van Dhan Vikas Kendra approved/sanctioned to states is enclosed as **Annexure 3**.

Statement in reply to part (a) of Lok Sabha Starred Question No. *318 regarding "Grants in Aid to TRIFED" raised by SHRI VISHNU DAYAL RAMfor answer on 16.03.2020.

Details of grants-in-aid provided under the Scheme of 'Institutional support for Development and Marketing of Tribal Products/Produce' during 2016-17 to 2019-20 (upto 29.02.2020)

				(R	s. in lakhs)
S. N.	State/TRIFED	2016-17	2017-18	2018-19	2019-20
1.	Kerala	-	393.52	I	79.70
2.	Rajasthan	43.43	-	I	562.74
3.	Tripura	351.10	201.48	-	-
4.	West Bengal	431.47	-	85.00	-
5.	Mizoram	174.00	-	696.00	-
6.	Sikkim	-	-	219.00	-
7.	Maharashtra	-	-	-	196.98
8.	TRIFED	3900.00	3900.00	6250.00	11850.00
Total		4900.00	4495.00	7250.00	12689.42

Statement in reply to part (b) of Lok Sabha Starred Question No. *318 regarding "Grants in Aid to TRIFED" raised by SHRI VISHNU DAYAL RAMfor answer on 16.03.2020.

Details of funds released under the Scheme of MSP to MFP during 2016-17 to 2019-20 (upto 29.02.2020)

(Rs. in lakh)

S. No.	State/TRIFED	Funds released in 2016-17		Funds Released during 2017-18		Funds Released during 2018-19		Funds Released during 2019-20	
110.		General	Capital	General	Capital	General	Capital	General	Capital
1.	Chhattisgarh	-	-	-	89.41	0.00	197.31	-	703.53
2.	Gujarat	I	-	-	-	122.00	497.37	-	-
3.	Jharkhand	-	-	-	-	-		-	-
4.	Maharashtra	-	-	-	-	-		-	-
5.	Andhra Pradesh	-	-	300.00	-	-	709.50	-	-
6.	Madhya Pradesh	-	-	-	-	-	2,681.25	-	-
7.	Odisha	-	-	-	-	-	-	-	-
9.	West Bengal	-	-	-	-	201.72	455.44	-	-
10.	Manipur	-	-	10.50	-	-	90.00	-	-
11.	Nagaland	-	-	19.16	-	-	65.80	233.00	-
12.	Uttar Pradesh	-	-	240.00	-	-	821.25	-	-
13.	Kerala	-	-	-	-	59.74	357.75	-	-
14.	Karnataka	-	-	-	-	124.60	-	-	-
15.	Assam	-	-	-	-	30.24	124.33	-	584.06
16.	Tripura	-	-	-	-	-	-	200.66	-
17.	TRIFED	200.00	0.00	200.00	0.00	3,147.00	0.00	8,800.00	0.00
Total		200.00	0.00	769.66	89.41	3,685.30	6,000.00	9,233.66	1,287.59

Statement in reply to part (c) of Lok Sabha Starred Question No. *318 regarding "Grants in Aid to TRIFED" raised by SHRI VISHNU DAYAL RAM for answer on 16.03.2020.

SI. No.	States	No. of VDVKs Sanctioned	Amount Sanctioned (Rs. in lakhs)	Number of Beneficiaries
1.	Andhra Pradesh	75	1064	21280
2.	Assam	27	405	8818
3.	Bihar	8	81.50	11630
4.	Chhattisgarh	139	2085	41700
5.	Goa	1	15	300
6.	Gujarat	38	569.35	11350
7.	Jharkhand	39	569.7	11601
8.	Karnataka	19	285	5700
9.	Kerala	13	195	3900
10.	Madhya Pradesh	86	1290	25800
11.	Maharashtra	64	960	19350
12.	Manipur	77	1155	23259
13.	Mizoram	44	581.55	11665
14.	Nagaland	73	1065.00	21300
15.	Odisha	156	2269.25	45578
16.	Rajasthan	25	372.2	7580
17.	Tamil Nadu	7	105	2100
18.	Telangana	17	255	5100
19.	Tripura	17	226.25	4530
20.	Uttar Pradesh	5	59.55	1238
	Total	930	13638.35	283779

Details of Van DhanVikas Kendras(VDVKs) sanctioned across the country
